

From,

**The Registrar General,
High Court of Judicature at
Allahabad.**

To,

**The I/c Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomti Nagar,
Lucknow.**

No. 848/Admin.(Services)/2023

Dated: Allahabad: December 21, 2023.

Subject: Regarding Nomination for Induction Training Programme of Newly Appointed HJS Officers (by way of promotion), scheduled to be held from 03.01.2024 to 02.02.2024 at JTRI, Lucknow .

Sir,

With reference to Institute's letter nos. JTRI/1728 dated 14.12.2023 and JTRI/2023-1743 dated 18.12.2023 on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to nominate all the newly appointed 48 HJS Officers (by way of promotion) whose names are mentioned in **List-A** alongwith **Smt. Meera Gothaiwal**, ADJ, Ambedkar Nagar at Akbarpur (formerly A.D.J., Lucknow), **Smt. Seema Singh-I**, A.D.J, Ghaziabad and **Smt. Ritu Nagar**, A.D.J. (FTC), Shamli at Kairana (formerly Addl. Principal Judge, Family Court, Gonda) (details enclosed in **List-B**) for participation in the Induction Training Programme of newly appointed HJS Officers, scheduled to be held from **03.01.2024 to 02.02.2024** at JTRI, Lucknow.

I am, therefore, to request you to kindly take necessary actions accordingly.

Yours sincerely,

Encl.: As Above.

sd/-

(Krishna Swaroop Dhar Dwivedi)
I/c Joint Registrar (J) (Services)
"For Registrar General"

No. 848(i)/Admin.(Services)/2023

Dated: Allahabad: December 21, 2023.

Copy forwarded for information and necessary action to:-

- 1.** The Principal Secretary (Law) & L.R., Government of U.P., Lucknow.
- 2.** All the **concerned** District & Sessions Judges with the request to kindly direct the Officers so nominated (as per lists enclosed) to report at **JTRI, Lucknow** by the **evening of 02.01.2024 positively** for participation in the aforementioned Induction Training Programme.

Encl.: As Above.

sd/-

(Satish Kumar Pushkar)
Deputy Registrar (Services)
"For Registrar General"

List-A of Newly Appointed ADJs (by way of promotion)

S.N.	Name and Designation of Officer	Present place of posting
1.	MAHENDRA KUMAR RAWAT, Addl. District & Sessions Judge	Jalaun at Orai
2.	MANOJ KUMAR JATAV, A.D.J. (FTC)	Muzaffar Nagar
3.	HARIKESH KUMAR, A.D.J. (FTC)	Bulandshahar
4.	SMT. RACHNA, A.D.J. (FTC)	Lalitpur
5.	SANJAY KUMAR-VI, Addl. District & Sessions Judge	Farrukhabad
6.	SUNIL KUMAR-III, A.D.J. (FTC)	Mahoba
7.	MANOJ KUMAR-II, A.D.J. (FTC)	Pratapgarh
8.	ANAND PRIYA GAUTAM, A.D.J. (FTC)	Ramabai Nagar
9.	RAVI KUMAR DIWAKAR, A.D.J. (FTC)	Bareilly
10.	SATYA PAL SINGH PREMI, Addl. District & Sessions Judge	Kushi Nagar at Padrauna
11.	ANIL KUMAR-XII, A.D.J. (FTC)	Bahraich
12.	SMT. APARNA DEV, Addl. District & Sessions Judge	Jaunpur
13.	SATYENDRA SINGH VERMA, A.D.J. (FTC)	Farrukhabad
14.	PRASHANT KUMAR SINGH-I, A.D.J. (FTC)	Jaunpur
15.	MANOJ KUMAR SHASAN, A.D.J. (FTC)	Hamirpur
16.	SWATANTRA PRAKASH, A.D.J. (FTC)	Unnao
17.	SATYA PRAKASH ARYA, Addl. District & Sessions Judge	Bareilly
18.	KULDEEP SINGH-III, Addl. District & Sessions Judge	Lalitpur
19.	PARVIND KUMAR, ADJ(FTC)(Crime against women)	Ambedkar N. at Akbarpur
20.	VIJAY KUMAR-III, A.D.J. (FTC)	Kasganj
21.	SUSHIL KUMAR-V, A.D.J. (FTC)	Mathura
22.	SMT. PURNIMA PRANJAL, A.D.J. (FTC)	Kaushambi
23.	ASHOK KUMAR-XII, A.D.J. (FTC)	Lakhimpur Kheri
24.	SHEELVANT, A.D.J. (FTC)	Etah
25.	SHARAD KUMAR CHAUDHARY, A.D.J. (FTC)	Ghazipur
26.	YASHWANT KUMAR SAROJ, A.D.J. (FTC)	Azamgarh
27.	SHRI PAL SINGH, A.D.J. (FTC)	Banda
28.	DR. SURESH KUMAR, Addl. District & Sessions Judge	Amroha
29.	DINESH KUMAR GAUTAM, A.D.J. (FTC)	Prayagraj
30.	ANUPAM SHAURY, A.D.J. (FTC)	Sultanpur

31.	SMT. MEENAKSHI SONKAR, A.D.J. (FTC)	Lucknow
32.	MAHENDRA KUMAR-II, A.D.J. (FTC)	Fatehpur
33.	BHoola RAM, A.D.J. (FTC)	Mainpuri
34.	RAHUL SINGH-II, A.D.J. (FTC)	Sitapur
35.	VINAY KUMAR-II, A.D.J. (FTC)	Meerut
36.	PRABODH KUMAR VERMA, A.D.J. (FTC)	Jaunpur
37.	VIJAY KUMAR-IV, Addl. District & Sessions Judge	Ghazipur
38.	KAMAL SINGH, Addl. Principal Judge, Family Court	Maharajganj
39.	PRASHANT KUMAR-II, A.D.J. (FTC)	Kushi Nagar at Padrauna
40.	MRADANSHU KUMAR, A.D.J. (FTC)	Deoria
41.	ARVIND VERMA, A.D.J. (FTC)	Azamgarh
42.	RAJEEV SARAN, A.D.J. (FTC)	Jalaun at Orai
43.	DINESH KUMAR-II, A.D.J. (FTC)	Kushi Nagar at Padrauna
44.	JAGANNATH, A.D.J. (FTC)	Deoria
45.	SMT. SUDHA, A.D.J. (FTC)	Etah
46.	HARISH KUMAR-II, A.D.J. (FTC)	Ballia
47.	SMT. SARVOTTAMA NAGESH SHARMA, A.D.J. (FTC)	Mahoba
48.	BHARTENDU PRAKASH GUPTA, ADJ(FTC)(14th Finance Commission)	Ambedkar N. at Akbarpur

List-B of HJS Officers {earlier exempted from previous batch of Induction Training programme of newly appointed ADJs (by way of promotion)}

S.N.	Name and Designation of Officer	Present place of posting
1.	SMT. MEERA GOTHALWAL Addl. District & Sessions Judge	Ambedkar Nagar at Akbarpur
2.	SMT. SEEMA SINGH-I Addl. District & Sessions Judge	Ghaziabad
3.	SMT. RITU NAGAR A.D.J. (FTC)	Shamli at Kairana